

(4) S.R.O. No. 601, dated the
10th March, 1956.

(5) S.R.O. No. 3722, dated the
23rd November, 1957.

[Placed in Library. See
No. LT-448/57]

**REPORT OF INDIAN GOVERNMENT DEL-
GATION TO THE 4TH SESSION OF ILO**

The Deputy Minister of Labour
(Shri Abid Ali): I beg to lay on the
Table a copy of the Report of the
Indian Government Delegation to the
4th Session of the ILO Asian Regional
Conference held at New Delhi

[Placed in Library. See
No. LT-449/57]

**SUMMARY OF PROCEEDINGS OF STAND-
ING LABOUR COMMITTEE**

Shri Abid Ali: I beg to lay on the
Table a copy of the Summary of
Proceedings of the 16th Session of the
Standing Labour Committee.

[Placed in Library. See
No. LT-450/57]

**AMENDMENT TO SALT (RESERVE
STOCKS) ORDER**

The Deputy Minister of Commerce
and Industry (Shri Satish Chandra):
I beg to lay on the Table, under sub-
section (6) of Section 3 of the
Essential Commodities Act, 1955, a
copy of Notification No. S.R.O. (2003)
Ess. Com/Salt(3), dated the 8th Sep-
tember, 1956, making certain further
amendments to the Salt (Reserve
Stocks) Order, 1955.

[Placed in Library. See
No. LT-451/57]

**REPORT OF COMPANIES ACT AMEND-
MENT COMMITTEE**

The Minister of Finance (Shri T.
T. Krishnamachari): I beg to lay on
the Table a copy of the Report of the
Companies Act Amendment Com-
mittee.

[Placed in Library. See
No. LT-452/57]

**MINUTES OF SITTINGS OF
COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

Sardar Hukam Singh (Bhatinda):
I beg to lay on the Table the Minutes
of the Ninth, Tenth, Eleventh,
Twelfth and Thirteenth sittings of the
Committee on Private Members Bills
and Resolutions held during the Third
Session.

[Placed in Library. See
No. LT-453/57]

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the
following message received from the
Secretary of Rajya Sabha:—

"In accordance with the pro-
visions of rule 97 of the Rules of
Procedure and Conduct of Busi-
ness in the Rajya Sabha, I am
directed to enclose a copy of the
Damodar Valley Corporation
(Amendment) Bill, 1957, which
has been passed by the Rajya
Sabha at its sitting held on the
17th December, 1957."

**DAMODAR VALLEY CORPORA-
TION (AMENDMENT) BILL**

LAI'D ON THE TABLE AS PASSED BY
RAJYA SABHA

Secretary: I lay on the Table of the
House the Damodar Valley Corpora-
tion (Amendment) Bill, as passed by
Rajya Sabha.

**COMMITTEE ON PRIVATE MEM-
BERS' BILLS AND RESOLUTIONS**

TWELFTH REPORT

Sardar Hukam Singh (Bhatinda):
I beg to present the Twelfth Report
of the Committee on Private Members
Bills and Resolutions.